

Annexure-6

Name of the Corporate Debtor: Aanchal Ispat Limited; Date of commencement of CIRP: 12.09.2023; List of creditors as on: 11.12.2023

List of Operational Creditors (Employees)

(Amount in INR)

Sl. No.	Name of authorised representative, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
				-	-				-	-	-	-	
				-	-				-	-	-	-	
		Total:		-	-				-	-	-	-	

Annexure-7

Name of the Corporate Debtor: Aanchal Ispat Limited; Date of commencement of CIRP: 12.09.2023; List of creditors as on: 11.12.2023

List of operational creditors (Government dues)

(Amount in INR)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	Assistant Commissioner, CGST & CX, Bally - II Division, Howrah Commissionerate 5th Floor, Sarbomangala Building, 5th Clive Row, Kolkata - 700001	Central Government	26.09.2023	75,70,91,597	75,70,91,597	Duties & Taxes	-	-	No	-	-	-	-	-	Refer Note 2 below
2	Commissioner of Commercial Taxes, West Bengal Office of The Joint Commissioner, Commercial Taxes, Shibpur Charge 7/1, Mackenzie Lane, 6th Floor, Howrah - 711101	Government of West Bengal	26.09.2023	53,50,78,735	53,50,78,735	Duties & Taxes	-	-	No	-	-	-	-	-	
		Total:		1,29,21,70,332	1,29,21,70,332		-	-		-	-	-	-	-	

Note: 1 - Outstanding of Employees Provident Fund

Employees Provident Fund vide letter dtd. 04.10.2023 has informed about the outstanding Provident Fund liability amounting to INR 33,67,596. However owing to the fact that such outstanding has not been claimed in prescribed form as per IBC, 2016. The said amount has not been considered in the above list of creditors.

Note: 2

The CD has appealed against the demand raised by the Department, the effect of which has not been considering while admitting the claim as such appeal did not reach finality as on 12.09.2023 (Insolvency commencement date) or thereafter .



Santanu Brahma